

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 16.04.2019

In the court of the Registrar

11:30 P.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1343 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Indo Alusys Industries Ltd. Vs. SMW Metal Pvt. Ltd.	Rohit Krishan Naagpal
2.	I.A. No. 1348 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Maharashtra State Electricity Distribution Co. Ltd. Vs. Phoenix Erectors Pvt. Ltd. & Anr.	Pallavi Sharma

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By Order
-sd/-

Assistant Registrar